

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION NO.153 OF 2023**

Mr. M. Ezhumalai  
Sri Sunkara Swamy Naidu Welfare Organization

...Petitioner

v.

Union of India & 7 Others

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**THROUGH**

*Me. Ramaswamy*

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**MATTER RELATES TO FORMATION OF RESOURCE RECOVERY PARK (RRP) IN YANAM REGION - NATIONAL GREEN TRIBUNAL**

The present extent of the landfill site located at U.K.V. Nagar, Yanam, is nearly 2 acres equivalent to 7950 sq. mts. Approximately 15000 – 16000 MTs of the waste can be dumped in the site. Presently near to 13000 MTs of solid waste is existing.

As of now, dumping of solid waste is being carried out. In the said site, legacy solid waste is being processed and disposal being carried out.

Since the local residents are continuously agitating for the shifting of existing dumping yard from the present site, the Yanam Municipality is taking all sorts of efforts to identify suitable lands for the formation of Resource Recovery Park (RRP) for processing of solid waste. However, so far the actions taken by the Yanam Municipality were ended in vain. The regional administration has requested the Andhra Pradesh Government to spare some suitable isolated lands for the purpose of establishment of RRP for the solid waste generated in Yanam. Recently, the Regional Administrator, Yanam has met the Collector, Kakinada in this regard. The Collector has assured to help the regional administration but sought a month time for processing the matter.

The Yanam Municipality through its concessioner is proposed to implement I.E.C. activities to educate the people in reduction of generation of waste at source itself. Presently, segregation is being done by the concessioner at source in certain areas of Yanam Municipality.

User Charge is being collected for disposal of waste generated from the commercial, industrial and residential units having the plinth area of more than 1000 sq.ft.

  
(K. RAMAKRISHNA)

COMMISSIONER  
YANAM MUNICIPALITY

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No.171 of 2024 (SZ)**

In the Matter of

N. Malayanathan

...Petitioner

v.

Puducherry Coastal Zone Managemen  
Authority and Ors

.... Respondents

**STATUS UPDATE BY RESPONDENT 2**

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